NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 31(ND)09 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. J.R. Gargwani V/s.M/s. Avon Crains Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

L. RADIV ADCAKER R2 PCS ROWLY

2. Powinder Adv Retitioner Balling

3. C. S. Bho'ywaini R3 (In Pown)

4. L. DATTA ADVOLATE RELEVER

5. PAMER MARMOTRA 4 FOR RECEIVER

6. P. K. Meltol MORDER ROMANER

It is submitted and oduly admitted by the parties that the second tranche of the bid amount has been deposited with the Bench Officer. The third and the last tranche of the bid is to be deposited on or before 23.08.2016.

List the matter for reporting on 23.08.2016 at 10.30 a.m.

(Ina Malhotra) Member Judicial

SdI

(R. Varadharajan) Member Judicial